

Man-Days Lost in Consumer Industries in 1972-73

5063. SHRI JAGANNATH MISHRA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the total number of man-days lost during the year 1972-73 due to labour trouble and strike in consumer industries like Vantaspati, Kerosene Oil Industry-like, both in private and public sectors;

(b) the lost value and quantity of consumer goods as produced less on account of labour trouble and strike during the same period; and

(c) the remedial measures taken by Government to put an end to such strikes in key industries producing essential consumer goods?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY): (a) to (c). Information is being collected and will be laid on the Table of the House after it is received.

Indian Technical and Economic Cooperation Programme

5064. SHRI JAGANNATH MISHRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the main features of the scheme of Indian Technical and Economic Cooperation;

(b) the number of trainees (country-wise) undergoing training under the scheme during the current year; and

(c) the per head expenditure involved?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a). The Indian Technical and Economic Cooperation (ITEC) Programme covers:

1. Provision of training facilities in India to foreign nationals;
2. long and short-term deputation of experts abroad;
3. gifts of capital goods, equipment, drugs, medicines, etc.

4. financial assistance for conducting feasibility studies and economic surveys; and

5. undertaking specific projects in certain countries with whom we have economic cooperation agreements,

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-5566/73].

Scooter Factory at Lucknow

5065. SHRI ANANT PRASAD DHUSLA: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether Scooter (India) Ltd is going to set up a scooter factory at Lucknow this year;

(b) whether unemployed Engineers are being considered for allotment of Industrial sheds for manufacturing ancillary parts; and

(c) whether some sheds will also be allotted to Scheduled Caste/Scheduled Tribes entrepreneurs?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD): (a). Yes, Sir

(b) Industrial Estates are being set up by the U.P. Small Industries Corporation Ltd. in consultation with Scooter India Ltd. for allotment to self-employed engineers

(c) While there is no reservation of sheds for allotment to Scheduled Caste/Scheduled Tribe entrepreneurs, other things being equal, Scheduled Caste/Scheduled Tribe entrepreneurs will be given preference.

Non-Deposit of E.S.I.S. Contribution by Employees

5066. SHRI NAWAL KISHORE SINHA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the number of employers in different States who have not so far deposited